

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-08/2017/4172/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Utpal Prasad,  
District & Sessions Judge  
Chirang, Kajalgaon

Dated Guwahati, the 14 June, 2022.

Sub:- **Casual leave.**

Ref:- Email Dated 10.06.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 10.06.2022**, as prayed for.

The next senior most Judicial officer at the station would remain in charge of the Court & office of the District & Sessions Judge, Chirang, Kajalgaon during your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-08/2017/ 4173/A, dated , 14-06-2022**  
Copy to:

1. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**